

CC.A 1470/43

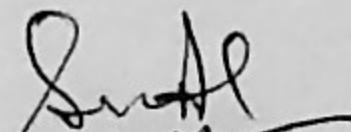
~~O.A. 1029/43~~

O.A. 1029/43

22.3.99

Hon'ble Mr. S. Dayal A.M.
Hon'ble Mr. S. K. Agarwal J.M.

Sri Sanjay Kumar appears for Sri S.S.
I ~~submit~~ ^{thereby} for the applicant and mentions
that respondents have complied with
the order of Tribunal in O.A. 1029/43
We therefore find that there is
no case for issuance of any notice
as there is no case for contempt
even on prima facie basis.
Hence this case is closed and
consigned to records.


J.M.


A.M.

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